

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112

IA-5384/2020

In

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.07.2021

CORAM:

**SHRI. P.S.N PRASAD ,
MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)**

PRESENT:

For the Applicant/RP

: RP SG CHOUDHARY, Mr. Joy Saha, Senior Advocate, Mr. Santosh Kumar Ray, Mr. Satadeep Bhattacharyaa, Miss. Rituparna Sanyal , Ms. Sannoyee Chakravorty, Advocates

For the Intervener

: Sanjay Bhatt Advocate for NSE

ORDER

IA-5384/2020:-

Heard the submissions made by the Counsel for the Resolution Professional as well as Counsel for the Stock Exchange. Counsel for the Resolution Professional has prayed for grant of time of two weeks. Time prayed for is granted. Post this matter after three weeks for arguments.

List the matter on 15.09.2021.



**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**



**(P.S.N PRASAD)
MEMBER (JUDICIAL)**